

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB-2083/ND/2019

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd.

Vs

M/s KPG International Pvt Ltd.

...Applicant

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 18.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Dhruv Khanna

For the Respondent :

ORDER

Place the matter before the regular bench on 09.12.2019.

(SUMITA PURKAYASTHA)
MEMBER (T)

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)